

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

RP No.2 of 2014 in
Appeal No.165 of 2012

Dated : 7th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Review Petitioner
Appellant

Versus

Central Electricity Regulatory Commission & Anr.
.....Respondent(s)

Counsel for the Review Petitioner(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. K.S. Dhingra for R.1

ORDER

We have heard the learned counsel for the Review Petitioner.

Post the matter for the reply submissions on **14.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js